

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) The survey for the line updated in 1990 revealed that the cost would be Rs. 833. crs. with a negative rate of return. The present day cost would be much higher. The work could not be taken up due to its unremunerative nature and constraint of resources.

Electrification of Railway Line

458. SHRI SANDIPAN BHAGWAN THORAT : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any planning for electrification of Railway line from Pune to Sholapur on Bombay-Madras Central Railway line ;

(b) if so, the funds allocated for the same ; and

(c) the time bound programme chalked out for early completion of the said work ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) At present, there is no proposal.

(b) and (c). Do not arise.

Kentucky Fried Chicken

459. SHRI RABI RAY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether his Ministry's opinion has been sought by the Department of Food Processing Industry on the issue of cancellation of the licences of Kentucky Fried Chicken outlet in Delhi on the ground either of insanitary conditions or the use of harmful sodium aluminium phosphate ;

(b) if so, the details thereof ; and

(c) the opinion offered by the Ministry in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b). No Sir, They have requested for the position prevailing in the Prevention of Food Adulteration Rules to be brought to the notice of the authorities concerned.

(c) The provisions of the Prevention of Food Adulteration Rules are within the knowledge of the enforcement authorities.

Electropathy

460. SHRI VISHWESHWAR BHAGAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Electropathy / Electro-Homoeopathy Medical Science is at an advance stage of development ;

(b) if so, the details thereof ;

(c) whether the Union Government have received complaints regarding step motherly treatment meted to this system of medicine ; and

(d) the remedial steps taken by the Government in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (d). In view of several representations and appeals from various sources seeking official recognition to Electropathy / Electrohomoeopathy as a system of medicine, Government appointed Committees to examine the merit of the system. On the basis of the report of these Committees, it was decided not to grant official recognition to the system of Electropathy / Electrohomoeopathy in its present stage of development.

Employment in Armed Forces

461. KUMARI UMABHARTI : Will the PRIME MINISTER be pleased to state :

(a) whether any survey report has been published that attraction of the people for employment in Armed Forces has gone down ;

(b) if so, the details thereof ;

(c) whether the facilities being given to the officers and jawans in Armed Forces are adequate as compared to the facilities available to their counterparts in the Armed Forces in neighbouring countries ; and

(d) if not the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND